

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

(From the judgement and order dated 01/02/2010 in CMWP No.
25547/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 25/08/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr.K.Ramamoorthy, Sr.Adv.
Ms. N. Shoba, Adv.
Mr.Sri Ram J.Thalapathy, Adv.
Mr.Adhi Venkataraman, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable within eight weeks.

(KUSUM SYAL)
SR.PA

(RENU DIWAN)
COURT MASTER